

(c) The train actuated radio based audio-visual alarm system designed and developed by M/s Bharat Electronics Limited was tried out at two level crossings near Bangalore. The outcome of the trials on these two level crossings has been encouraging. Further, extended trials on nine more level crossings are underway on Northern, Southern and South-Central Railways.

Construction of Overbridge/Subway at Gate No. 245-A, Bhatinda

2320. SHRI E. BALANANDAN: Will the Minister RAILWAYS be pleased to state:

(a) whether Government have received representations dated 20-8-96, 11-9-96 and 29-10-96 from "Khooni Railway Fatak Hatao Sanghursh Committee, Bhatinda (Punjab)" demanding removal of Railway Gate No. 245-A situated near the Paras Ram Nagar, Bhatinda and construction of an overbridge or subway;

(b) if so, the details thereof;

(c) whether Government are taking steps to meet the public demand; and

(d) if so, the time by which it is likely to be taken up and completed?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): (a) to (d) Yes, Sir. The Committee has demanded replacement of level crossing No. 245-A at Km. 297/10-11 on Bhatinda-Ferozpur section by a Road over/underbridge. Railways construct Road over/underbridges in lieu of busy level crossings on cost sharing basis, the proposal for which are made by the State Govt. agreeing to bear their share of cost. No proposal for construction of this bridge has been received from State Govt.

Appointment of Life Trustees in IGNC A

2321. SHRI SOLIPETA
RAMACHANDRA REDDY:
SHRI SAIFULLA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Indira Gandh National Centre for the Arts (IGNCA) has appointed life trustees;

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(b) if so, whether life trustees could be appointed to public trusts fully funded by Government; and

(c) the remedial steps proposed to ensure the removal of absolute control by a few and to adopt democratic principles?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMADI): (a) Yes, Sir.

(b) and (c) The life trustees in the Indira Gandhi National Centre for Arts were appointed on the basis of amendment of the Trusteeship Deed of the Trust in accordance with the provisions contained therein. The Trust functions in accordance with the Deed and the rules made thereunder. The Trust in its meeting held on 18.5.1995 has incorporated five ex-officio trustees including two union Ministers, Chairperson of University Grants Commission, Chairperson of one of the National Akademies and Vice Chancellor of a University of Delhi.

Impact of consumption level on global environment

2322. SHRI MD. SALIM:
SHRI E. BALANANDAN:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have got any comparative data or analysis about the consumption level of developed and developing countries, India in particular, and its effect on global environment and ecology before dealing with the agenda of World Trade Organisation (WTO), particularly on environmental issues;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT & FORESTS (CAPT. JAI NARAIN PRASAD NISHAD): (a) to (c) Database on analysis about the consumption level if the developed and developing countries is not comprehensive. The data available are limited to only some economic sectors. The Government takes into consideration all relevant factors on environmental issues while dealing with World Trade Organization.